

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3194

ANSWERED ON:07.08.2015

IGMSY

Karandlaje Km. Shobha;Panda Shri Baijayant "Jay";Singh Dr. Prabhas Kumar;Tarai Smt. Rita

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Union Government has accepted the proposal of Government of Odisha to apply the pattern of instalments under Odisha's MAMATA scheme for the Indira Gandhi Matritva Sahayog Yojana (IGMSY);
- (b) if so, the details thereof and if not, the reasons therefor along with the present status of the proposal;
- (c) the likely impact of the said proposal on the functioning of IGMSY;
- (d) whether the Union Government proposes to increase the maternity benefits to pregnant women under IGMSY; and
- (e) if so, the details thereof and the time by which it is likely to be done?

Answer

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) to (c): No, Madam. The proposal of the Government of Odisha regarding the number of instalments for disbursing cash incentives to the beneficiaries under the Indira Gandhi Matritva Sahyog Yojana (IGMSY) has not been agreed to, as it is not in conformity with the guidelines of IGMSY and would also adversely affect the overall objective of the Scheme.

(d) & (e): As per the provision of the National Food Security Act (NFSA), 2013, the Ministry has already revised the entitlement of the maternity benefit under IGMSY from Rs.4,000/- to Rs.6,000/- per beneficiary with effect from 5th July, 2013.
